# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2736 ANSWERED ON 05/08/2025

#### **BHARAT NIRMAN**

### 2736. Shri Kalyan Banerjee:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government has prepared a timebound business plan for building rural infrastructure by 2025 in the areas of irrigation, roads, housing, water supply, electrification and telecommunication connectivity in the name of Bharat Nirman;
- (b) if so, the details of budget allocation, sanction and utilisation since 2022, State and Head-wise; and
- (c) the details and number of projects financially put on hold since 2021 under the development plans, if so, the reasons therefor, State-wise?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): The Ministry of Rural Development is not implementing Bharat NirmanYojana at present. The first and second phases of Bharat Nirman were in operation from 2005-06 to 2008-09 and 2009-10 to 2013-14 respectively. Funds were released directly by the concerned Ministries to State implementing agencies or State Governments for development of roads, construction of houses and supply of drinking water in rural areas.

### Pradhan MantriAwaasYojana- Gramin (PMAY-G)

In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households

with basic amenities by March 2029. As on 31.07.2025, a cumulative target of 4.12 crore houses have been allotted to States/UTs out of which 3.84 crore houses have been sanctioned and 2.81 crore houses have been completed. Beneficiaries under PMAY-G were identified using housing deprivation parameters given in the Socio-Economic and Caste Census (SECC), 2011 data. The final selection of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under the Socio-Economic Caste Census (SECC) 2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The Government conducted an Awaas+ survey from January 2018 to March 2019 to identify those beneficiaries who claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. To achieve the additional target of 2 crore houses, Awaas+ survey 2024 app has been designed to identify the eligible beneficiaries. Eligible beneficiaries from the Awaas+ 2024 survey shall be identified post completion of survey and verification of data.

The PM- JANMAN has been launched to address critical gaps in the well-being of Particularly Vulnerable Tribal Groups (PVTGs) across the nation. The target under the housing intervention of PM JANMAN is to provide assistance for the construction of 4.90 lakh houses for the PVTG beneficiaries by March 2026. As on 31.07.2025, a cumulative target of 4.77 lakh houses have been allotted to States/UTs out of which 4.66 lakh houses have been sanctioned and 1.59 lakh houses have been completed.

The State/UT -wise details of central share released and funds utilized by the States/UTs during the last three years and current year as on 24.07.2025 is given as Annexure-I.

No projects under the scheme have been financially put on hold by the Ministry since 2021. However, delays in some States have occurred due to various factors like such as migration of beneficiaries, unwilling beneficiaries, death of beneficiary without legal heir, delay in release of Central and State Matching Share from treasury of the State Governments. The PMAY-G is monitored very closely at all levels. There is a special emphasis on quality and timely completion of construction. The Ministry is taking various steps to increase the pace of house sanction & completion and achievement of the targets under the scheme. Some of which are as under:

- i. Timely allocation of targets to the States/UTs
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.
- iii. Micro monitoring of house sanction and completion using latest IT tools and technologies.
- iv. Regular review by Hon'ble Minister, Secretary and Deputy

  Director General
- v. Focus on completion of those houses where 3rd or 2nd installment of funds has been released
- vi. Separate review of States with high targets
- vii. Timely release of funds as per requirements of States/UTs
- viii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G.

### Pradhan Mantri Gram SadakYojana (PMGSY)

(a) to (c): The Government of India had earlier implemented a comprehensive, time-bound rural infrastructure development initiative under the umbrella of Bharat Nirman (2005–2012), covering various sectors, including rural roads. Although the Bharat Nirmanprogramme has since concluded, the Government has continued to strengthen rural infrastructure through flagship schemes with specific sectoral focus, including the Pradhan Mantri Gram SadakYojana (PMGSY).

In the area of rural roads, the Government is implementing PMGSY as a one-time special intervention to ensure all-weather road connectivity to eligible unconnected habitations, thereby enabling access to essential services and reducing rural poverty.

PMGSY has evolved through several phases:

- i. PMGSY-I (2000 onwards) with the aim of connecting eligible unconnected habitations based on Census 2001
- ii. PMGSY-II for consolidation of existing rural road networks
- iii. RCPLWEA to provide strategic connectivity in Left Wing Extremism (LWE)-affected areas
- iv. PMGSY-III with the objective of upgradation of rural roads for enhanced access to agricultural markets, health centres and educational institutions.
- v. PMGSY-IV (launched on 11th September 2024) with the aim to provide connectivity to 25,000 unconnected habitations based on Census 2011 norms

The timeline for completion of ongoing works under PMGSY-I (in Chhattisgarh only), PMGSY-II, RCPLWEA, and PMGSY-III is 31st March 2026. The timeline for PMGSY IV is till March, 2029.

The Ministry is also implementing the road connectivity component of PM-JanjatiyaAdivasiNayaMahaAbhiyan (JANMAN) for construction of 8,000 Km road length to provide connectivity to unconnected Particularly Vulnerable Tribal Groups(PVTG) habitations. As of 31.07.2025, a total of 8,38,611 km of road length has been sanctioned under various verticals of PMGSY out of which 7,83,527 km of road length has been completed.

The State-wise details of funds released, and expenditure incurred under PMGSY—including State shares—since 2022 are provided in Annexure II and Annexure III respectively.

No projects under PMGSY have been financially put on hold by the Ministry since 2021. However, delays in some States have occurred due to various factors viz. (i) land acquisition and forest clearance issues; (ii) delay in tendering and finalisation of contractors; (iii) law and order challenges in LWE-affected regions; and (iv) limited working seasons in hilly and snow-bound areas.

The Ministry regularly reviews the progress with State Governments through Regional Review Meetings, Performance Review Committee Meetings, Empowered Committee meetings and Quarterly Reviews. It provides technical support through the Principal Technical Agencies (PTAs)/ State Technical Agencies (STAs) and the technical arm of the Ministry viz. the National Rural Infrastructure Development Agency (NRIDA).

The Ministry remains committed to the timely execution of all sanctioned works and enhancing last-mile connectivity through the efficient and transparent implementation of rural infrastructure projects.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2736 TO BE ANSWERED ON 05.08.2025 REGARDING BHARAT NIRMAN

State/UT -wise details of central share released and funds utilized by the States/UTs during the last three years and current year as on 24.07.2025 under PMAY-G

**Rs in Crore** 

	State	Central share Released by the Ministry				Funds Utilized by the States/UTs including State share			
S.No		2022-23	2023- 24*	2024-25*	2025-25 (as on 20.7.2025)*		2023-24*		2025-26 (as on
1	Arunachal Pradesh	69.58	200.61	1.00	ŕ		239.84	32.39	24.07.2025)* 2.66
2	Assam	9141.75	2934.45	4336.24	22.86	10913.25	6356.77	3589.42	2271.79
3	Bihar	7497.21	29.66			11718.07			
4	Chhattisgarh	344.23	1730.76						
5	Goa	0.00	0.00			0.49			
6	Gujarat	911.75	559.25	1302.49	23.98	1004.67	1540.76	1368.94	723.09
	Haryana	44.33	3.23	143.46	0.00	62.35	32.42	132.65	131.48
8	Himachal Pradesh	37.86	99.46	871.39	0.00	33.24	92.40	689.95	111.62
9	Jammu And Kashmir	1031.58	1234.69	288.88	0.00	709.95	1363.33	636.37	27.15
10	Jharkhand	1236.02	28.09	1014.75	0.00	2127.40	523.32	677.37	911.25
11	Kerala	70.29	2.11	66.02	0.00	94.63	22.86	125.18	0.31
12	Madhya Pradesh	6374.91	241.64	4277.68	1987.17	11171.29	1258.44	3734.67	3899.78
13	Maharashtra	1676.07	785.21	4980.59	3174.50	3098.13	1809.60	4861.40	5299.24
14	Manipur	161.14	216.45	169.64	0.00	128.80	157.32	138.14	188.95
15	Meghalaya	106.44	1591.26	0.00	0.00	88.26	1498.34	245.95	15.32
16	Mizoram	29.58	157.90	12.95	0.00	55.52	140.30	58.81	10.77
17	Nagaland	52.50	334.17	54.91	0.00	28.68	322.57	156.13	3.02
18	Odisha	1723.28	4310.71	825.05	1.98	310.83	7643.52	2714.60	396.92
	Punjab	71.68	32.64	239.78	0.00	100.86	48.15		
	Rajasthan	2157.52	67.57	1239.90	0.00	3036.53	661.99	1440.76	1004.50
	Sikkim	0.97	1.58			1.67			
	Tamil Nadu	2004.39	28.23						
	Tripura	1264.20							
24	Uttar Pradesh	4777.03							
25	Uttarakhand	128.08	388.19						
27	West Bengal# Andaman And Nicobar	0.00	0.00 5.45					30.71 3.55	
28	Dadra And Nagar Haveli	0.00	0.00	16.12	0.00	13.49	16.73	26.40	16.11
	Daman And Diu	0.00	0.00	0.00	0.00	0.06	0.16	0.11	0.12
	Lakshadweep	0.00	0.00						
$\vdash$	Puducherry*	0.00	0.00						•
	Andhra Pradesh	0.00	312.25						
-	Karnataka	214.92	3.61						
_	Telangana*	0.00							
35	Ladakh	3.09	18.90	0.00	0.00	3.00	18.00	0.08	0.00
	Total	41130.36	19215.89	28492.52	6800.72	57952.62	36113.12	32950.34	23371.28

<sup>\*</sup>Including PM-JANMAN

<sup>\*\*</sup>State of Telangana& UT of Puducherry are not implementing PMAY-G.

<sup>#</sup> The Ministry could not release funds to the state of West Bengal due to non-submission of the satisfactory ATRs by the state.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2736 TO BE ANSWERED ON 05.08.2025 REGARDING BHARAT NIRMAN

### State-wise details of funds released under PMGSY

Details of State-wise funds released under PMGSY from 2022-23 to 2025- 26							
(Rs. in crore)							
S.No.	Name of States/UTs	2022-23	2023-24	2024-25	2025-26 (till 31-7-2025)*		
1	Andaman & Nicobar	12.22	12.22	0.05	0.00		
2	Andhra Pradesh	644.13	140.64	507.32	0.00		
3	Arunachal Pradesh	1018.74	339.90	609.00	0.00		
4	Assam	664.91	391.29	79.24	32.33		
5	Bihar	1443.23	963.37	1195.44	0.00		
6	Chattisgarh	995.87	401.77	325.24	41.94		
7	Goa	0.00	0.00	0.00	0.00		
8	Gujarat	266.63	298.41	220.65	0.00		
9	Haryana	168.25	74.01	27.38	0.00		
10	Himachal Pradesh	624.76	617.56	634.82	0.00		
11	Jammu & Kashmir	717.00	1304.17	1028.25	0.00		
12	Jharkhand	332.63	752.80	961.77	0.00		
13	Karnataka	720.47	72.25	100.58	0.00		
14	Kerala	106.76	54.25	122.27	0.00		
15	Madhya Pradesh	1557.47	599.42	703.29	0.00		
16	Maharashtra	743.00	1110.80	854.93	0.00		
17	Manipur	744.98	161.29	2.81	0.00		
18	Meghalaya	405.89	122.59	219.62	11.94		
19	Mizoram	584.20	141.37	87.50	0.00		
20	Nagaland	183.15	161.29	2.25	2.25		
21	Odisha	1235.88	1262.55	712.39	0.00		
22	Puducherry	24.72	0.27	25.00	0.00		
23	Punjab	231.06	265.10	319.87	0.00		
24	Rajasthan	199.90	404.79	450.46	0.00		
25	Sikkim	263.33	94.37	70.00	0.00		
26	Tamil Nadu	613.70	411.36	638.66	0.00		
27	Tripura	267.59	185.03	172.75	0.00		
28	Telangana	321.43	296.9625	132.57	0.00		
29	Uttar Pradesh	2068.57	2679.63	1968.60	0.00		
30	Uttarakhand	1297.16	551.05	815.50	0.00		
31	West Bengal	381.03	99.275	225.00	0.00		
32	Ladakh	109.97	37.50	113.81	0.00		
Total 18,948.61 14,007.29 13,3					88.01		

<sup>\*</sup>release of central funds has started through SNA SPARSH mechanism

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### State-wise details of expenditure (including the State share) from 2022-23 to 2025-26 under PMGSY

	State-wise details of	expenditure (ii	_		e) from
	2022	-23 to 2025-26	under PMG		(Rs. in crore)
SI.	State Name	2022-23	2023-24	2024-25	2025-26
No.					
1	Andaman And Nicobar	7.51	22.93	3.97	2.93
2	Andhra Pradesh	748.63	368.03	370.60	92.27
3	Arunachal Pradesh	1,246.99	320.09	726.10	244.45
4	Assam	1,118.21	571.22	264.76	23.43
5	Bihar	2,088.54	1,815.63	2,312.80	309.28
6	Chhattisgarh	1,057.35	388.09	413.71	39.38
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	492.19	328.46	361.22	36.37
9	Haryana	213.81	150.86	34.60	1.39
10	Himachal Pradesh	626.84	371.54	904.14	293.68
11	Jammu And	1,114.78	1,256.96	1,070.58	122.99
	Kashmir	·	·	·	
12	Jharkhand	745.63	1,323.90	1,374.96	160.25
13	Karnataka	864.71	404.80	142.81	0.00
14	Kerala	124.97	161.43	249.15	29.37
15	Madhya Pradesh	1,978.73	1,105.16	966.83	91.57
16	Maharashtra	1,074.02	1,451.92	1,524.10	352.71
17	Manipur	539.11	296.83	88.75	1.08
18	Meghalaya	373.72	238.19	375.61	13.35
19	Mizoram	315.94	381.62	45.78	
20	Nagaland	198.65	94.01	30.50	17.39
21	Odisha	2,088.94	1,589.8	735.0	12.70
22	Puducherry	27.08	11.89	0.00	0.00
23	Punjab	428.72	522.95	328.82	
24	Rajasthan	372.38	633.09	933.32	
25	Sikkim	230.34	130.13	148.98	
26	Tamil Nadu	532.36	776.91	741.43	
27	Tripura	152.90	112.64	98.07	18.23
28	Telangana	345.32	479.41	399.66	18.65
29	Uttar Pradesh	3,267.32	3,791.65	2,704.11	225.00
30	Uttarakhand	1,350.02	800.68	934.09	79.65
31	West Bengal	394.75	309.11	271.11	100.90
32	Ladakh	107.81	30.44	0.00	0.00
	Total	24,228.27	20,240.33	18,555.51	

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